

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M.P. Enterprises and Associates Ltd. Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 24-07-2024; Name of IP: Mr. Subhash Laxminarayan Nathuramka; Process Number: 1; Last 5 digit of registration number: 10815

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	1305905274	5	1305905274				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	106939509	1	32379295			74560214	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	37	10746441	4	2136401		147423	8462617	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	729421387	4	37842950		59975551	631602886	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	269476878	16	63967256		18019219	187490403	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		75	2422489489	30	1442231176		78142193	902116120	